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West Bengal Gramdan (Repealing) Act, 1979 43 of 1979

[08 April 1980]

CONTENTS

- 1. Short title
- 2. Repeal of West Ben. Act XXVII of 1964

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PREAMBLE

An Act to repeal the West Bengal Gramdan Act, 1964.

Whereas it is expedient to repeal the West Bengal Gramdan Act, 1964; (West Ben. Act XXVII of 1964.)

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV of the 30th August, 1979, page 1664; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 11th September, 1979.

1. Short title :-

This Act may be called the West Bengal Gramdan (Repealing) Act, 1979.

2. Repeal of West Ben. Act XXVII of 1964 :-

The West Bengal Gramdan Act, 1964 is hereby repealed.